CBI Vs. Sanjay Anand etc (Closure) C.C. No. 285/2019

28.09.2020

Pr. (on screen):

Sh. Praneet Sharma, ld. Sr. PP for CBI

IO is not present

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. Sr. PP for CBI submits that IO is not available today due to some family function and seeks some more time for making his submissions.

At his request put up on 23.10.2020 for appearance of IO / further proceedings.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

CBI Vs. Jagdish Kumar Arora C.C.No. 81/2019

28.09.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI

A1 Jagdish Kumar Arora, A2 S.K. Chauhan and A3

Raman Gupta are present on bail

Sh. Raghav Mehdiratta, ld. Counsel for A1 Sh. Shashi Shanker, ld. Counsel for A2 Sh. Ruchi Kapur, ld. Counsel for A3

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

In reference to circular No. 26/DHC/2020 dated 30.07.2020, let this matter be listed on 29.10.2020 for P.E.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

CBI Vs. Neeraj Khatri CC No. 199/2019

28.09.2020

Pr. (on screen):

Sh. Praneet Sharma, ld. Sr. PP for CBI.

All accused are present on bail

Sh. Ajit Kumar Singh, ld. Counsel for A-1

Sh. Lakshsya Parasher, ld. Proxy counsel for Sh. Harsh

K. Sharma, ld. Counsel for A-2

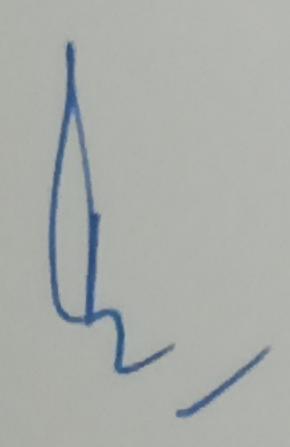
Ms. Shwetima Dwivedi, ld. Counsel for A-3

A-4 (Company) is represented by A-2

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Sh. Ajit Kumar Singh, ld. Counsel for A-1 submits that he wish to make his submissions in the presence of Sh. Harsk K. Sharma, ld. Counsel for A-2 and A-4, who is stated to be not available today and seeks some more time for making his submissions.

On request, put up on 12.10.2010 for final arguments.



A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

Let the meeting link be sent to the concerned DIG for his appearance and clarification for the next date of hearing.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

CBI Vs. Guru Narayan Mishra C.C.No. 172/2019

28.09.2020

Pr. (on screen):

Sh. Praneet Sharma, ld. Sr. PP for CBI.

Accused Guru Narayan Mishra in person along with

ld. Counsel Sh. Puneet Gaba

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Judgment passed in *Crl. Appeal No.* 575/2020 titled Ashoo Surendranath Tewari vs. The Deputy Superintendent of Police, EOW, CBI & Anr. has been received through e-mail from the end of ld. Counsel for accused. Let the scanned copy of the same be placed on judicial file and copy be forwarded to ld. PP.

Ld. PP submits that it has been informed that DIG Sh. Ragvendra Vatsa is on leave today and seeks some time for his appearance to render clarifications.

1

On request, put up on 05.10.2020 for the said purpose.

Let the meeting link be sent to the concerned DIG for his appearance and clarification for the next date of hearing.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

CBI Vs. Guru Narayan Mishra C.C.No. 172/2019

28.09.2020

Pr. (on screen):

Sh. Praneet Sharma, ld. Sr. PP for CBI.

Accused Guru Narayan Mishra in person along with

ld. Counsel Sh. Puneet Gaba

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Judgment passed in *Crl. Appeal No.* 575/2020 titled Ashoo Surendranath Tewari vs. The Deputy Superintendent of Police, EOW, CBI & Anr. has been received through e-mail from the end of ld. Counsel for accused. Let the scanned copy of the same be placed on judicial file and copy be forwarded to ld. PP.

Ld. PP submits that it has been informed that DIG Sh. Ragvendra Vatsa is on leave today and seeks some time for his appearance to render clarifications.

1

On request, put up on 05.10.2020 for the said purpose.